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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/84/CAA/2018
PETITION NUMBER : CP/26/CAA/2018
NAME OF THE PETITIONER(S) : SHRIRAM CHITS TAMILNADU PVT LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. Paritha
Venkateswaran
&
Preeti Mohan

Counsel for
Petitioner



ORDER

Counsel for the applicant present and filed an affidavit for condoning the delay of 41 days for filing the petition. Heard the applicant. This Bench is convinced with the reasons mentioned for the delay. This Tribunal is inclined to allow the petition. Accordingly the delay is condoned. Hence the CA is disposed of.

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(S VIJAYARAGHAVAN)
Member(Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)